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Statement

SI, No.	Name of Manufacturers	Foreign Collaborator
٠.	Passanger Cars: M/s. Maruti Udyog Ltd.	M/s. Suzuki Motor Co., Japan.
	M/s. Premier Automobiles Ltd.	M/s, Nissan Motor Co., Japan.
2,		M/s, Isuzu Motor Co., Japan.
3	M/s Hindustan Motors Ltd.	
4	M/s Standard Motor Products of India Ltd	1 · · · · · · · · · · · · · · · · · · ·
7	M/s Sipani, Automobiles Ltd.	M/s. Relient Motors Co., UK.
\$, 	Commercial Vehicles: M/s. T.E.L.C.O. Ltd.	· —
,	M/s. Ashok Leyland Ltd.	M/s. Leyland, UK.
ś	M/s. Hindustan Motors Ltd.	M/s. Isuzu Motor Co., Japan.
4	M/s. Simpson & Co. Ltd.,	M/s. Ford.
5	M/s. Premier Automobiles Ltd.	
٠,	Mis. Mahindra & Mahindra Ltd.	M/s. Automobiles Peugeot, France.
	M/s, Bajaj Tempo Ltd.	M/s. Daimler Benz, West Germany.
	Mis. Standard Motor Products Of India Ltd.	
٠,	M/s.DCM-Toyata Ltd.	M/s. Toyota Motor Co., Japan.
	M/s. Allwyn Nissan Etd.	M/s. Nissan Motor Co., Japan,
	M/s. Maruti Udyog Ltd.	M/s. Suzuki Motor Co., Japan.
, 1	M/s. Eicher Goodearth Ltd. M/s. Swaraj Mazda Ltd.	M/s. Mitsubishi Motor Co., Japan. M/s. Mazda Motor Co., Japan.
	Jeep Type Vehicles M/s, Mahindra & Mahindra Ltd.	M/s, Automobiles Peugeot, France.
	Ms. Hindustan Motots, Ltd.	M/s. Isuzu Motor Co., Japan.
	M/s, Muniti Udyog Ltd.	M/s. Suzuki Motor Co., Japan.

duply of under-weight LPG cylinders in some Punjab Towns

- 200. SHRIMATI MONIKA DAS: Will be Minister of PETROLEUM be pleased at state:
- in) whether it is a fact that some sices in some Punjab towns have collect under-weight LPG cylinders; and
- 40) if so, what steps Government have 400 to check this malpractice?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) No, Sir.

- (b) Does not arise.
- L: P. G. ageneies for Women entrepreneurs 261. SHRI SYED AHMAD HASHMI: Will the Minister of PETROLEUM be. pleased to state:
- (a) what are the criteria adopted by public sector oil companies for the aj>-

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pointment of L.P.G. distributors[dealers; and

(b) whether women entrepreneurs who want to enter this business are given preference and if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The marketing oil companies make appointments of LPG distributors on the basis of recommendations received from the Oil Selection Board concerned. In making selections from among eligible candidates, the Oil Selection Boards take the following factors into account:

- 1. personality;
- 2. business ability[salesmanship;
- 3. capacity to arrange finance capability to provide facilities.
- 4. Preparedness for working full time as a dealer; and
- (5) general assessment and extra-curricular activities.
- (b) No, Sir. Out of a total reservation of 70 per cent for various categories, there is a reservation of 15 per cent for (1) physically handicapped persons (2) Government personnel disabled on duty and (3) widows of Government personnel who die in the course of duty. Within this category preference is given to women under (3) above.

Price fixation of Baralgan Ketone

- 262. SHRIMATI MONIKA DAS: Will the Minister of CHEMICALS AND FER-TILIZERS be pleased to state:
- (a) whether Hoechst Pharmaceuticals a multinational company declared national price of Baralgan Ketone under Drugs price Control Order, 1970, if so, what was the price rftclared per kg, and when was

this intimated to this Ministry and what is the price fixed:

to Questions

- (b) what was the bulk drug price taken per kg. in working of their formulation prices by this "company and since when the company is selling at these prices;
- (c) what was the present prices of these formulations and on what price of bulk drug per kg. the present prices of formulations are
- (J) what is the present foreign equity of this company and their earlier one; and
- (e) what are the remittances of this company during the last five years, year wise arid what are their total imports of bulk drugs, chemicals, materials, raw finished fornuilatTons, capital goods under separate heads during the above period?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) to (c) Mis. Hoechst Pharmaceuticals Limited have reported that they declared ia June 1970 a price of Rs. 23,625|- kg. based on the export price and that after commencement of commercial production they reduced it to Rs. 8019- per kg. 1977. The Government fixed price is Rs. 1810.20 per kg. with effect from 31st December, 1980 under DPCO 1979. "Before the prices of the formulations based on the revised price of the drug as announced by the Government could be revised the Delhi High Court granted a Stay to the Company by virtue of which they were able to maintain the prerevised prices of bulk drugs and formulations. The Delhi High Court in its final judgement in December, 1984 set aside the Government Order fix ing the price of the bulk drug undei DPCO 1979. Special Leave Petitioa and Application for Stay against the Delhi High Court Judgement have been filed in the Supreme Court.

The prices at which the company I selling the formulations at present and thi